

NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीय कंपनी विधि अधिकरण
CUTTACK BENCH
कटक खंडपीठ

ORDER OF THE HEARING ON 06th MAY, 2024, 10:30 A.M.

TP No. 199/CTB/2019(CP (IB) No. 4392/MB/2018
 IA (IB) No. 54/CB/2024

Coram: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

Name of the Company	Kotak Mahindra Bank Ltd. -Vs- Annapurna Malleables Pvt. Ltd.
Under Section	7 IBC

Hearing through: VC and Physical (Hybrid) Mode

For Petitioner (s)

Mr. Vivek Chopra, Adv.
 Mr. Shubham Pandey, Adv.

For Respondent (s)

Mr. Harshit Sharma, Adv.

ORDER

IA (IB) No. 54/CB/2024:

Ld. Counsel Mr. Vivek Chopra appears for the applicant. Ld. Counsel Mr. Swayamjit Rout appears for the Liquidator. Ld. Counsel Mr. Harshit Sharma appears for the 2nd Respondent. This application is coming up first time. Ordered notice to the Respondent Nos. 1 to 3. Applicant is directed to send notice to all the parties by speed post and email. Registry is directed to send notice to Respondent Nos. 1 to 3 by email. List the matter on 18.06.2024.

Sd

Kaushalendra Kumar Singh
Member (Technical)

Sd

P. Mohan Raj
Member (Judicial)